

(d) the measures taken by the Government to increase its production capacity to meet the increasing demand of power in the State during the next year?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The installed generating capacity in Gujarat State including 50 per cent share from Tarapur Atomic Power Plant is 2404 MW.

(b) At present the net available generating capacity including 50 per cent share from Tarapur Atomic Plant is 1710 MW.

(c) The available generating capacity is less than the total installed capacity on account of the following reasons:—

(i) On account of reduced inflow and reduced Ukai reservoir level. Only two sets of 75 MW each can be used as against 4 sets installed;

(ii) Outage of set No. 2 of 120 MW capacity at Ukai thermal power station for repair of HP rotor;

(iii) 200 MW unit No. 3 and 4 at Ukai have not yet stabilised and are unable to go beyond 175 to 180 MW against 200 MW capacity;

(iv) At Dhuvaran power station, two gas Turbine of total 54 MW capacity are out due to inadequate gas supply.

(v) One unit of 210 MW of Tarapur atomic power plant has been taken out for refuelling. Besides generation of other unit is restricted and Gujarat's share has been limited only to 60 MW.

(vi) Generation from 110 MW set of Ahmedabad Electric Company is limited to 90 MW. Besides, old sets of a total of 217.5 MW capacity could generate hardly 130 to 140 MW.

(d) A number of steps have been and are being taken to increase the generating capacity in the State. These measures include:—

(i) Efforts are being made to put back the units under repairs as well

as to stabilize the recently commissioned generating units expeditiously;

(ii) Add about 1175 MW of additional generating capacity in the State during the period 1980—85. In addition, the State will also get some allocation of power from the Central Sector thermal power station being set up in the Western Region;

(iii) Maximise generation from the existing installed capacity.

Loss by oil refineries due to Assam Agitation

8. SHRI SANTOSH MOHAN DEV: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the daily loss incurred by the oil refineries in the North-Eastern region due to the current Assam agitation; and

(b) the total loss so far?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) The average daily loss incurred by oil refineries of crude through put and the corresponding value of petroleum products are estimated to be 10,500 tonnes and Rs. 2.3 crores respectively due to current Assam agitation.

(b) The total loss of crude through put is estimated to be 4.6 million tonnes till January, 1981. The corresponding value of petroleum products is estimated at Rs. 1024 crores till January, 81.

Khalikote-Ganjam Rural Electrification Schemes in Orissa

9. SHRI RAMA CHANDRA RATH: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Khalikote-Ganjam Rural Electrification Scheme verified by the Rural

Electrification Corporation has been referred to the Orissa Government for further revision;

(b) whether the further revised scheme from Orissa has been sent back to the Electrification Corporation;

(c) the total loan outlay involved in this scheme;

(d) when such Khalikote-Ganjam Rural Electrification Scheme will be implemented;

(e) the number of villages to be electrified on the implementation of this scheme; and

(f) the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) The Scheme, which is to be revised by the Orissa State Electricity Board, has not yet been received in the Rural Electrification Corporation.

(c) The total cost of the original scheme, as received from the State Electricity Board, was Rs. 28.684 lakhs, against which the loan assistance sought from the Corporation was Rs. 26.487 lakhs.

(d) The revised scheme, when received in Rural Electrification Corporation, will be considered for sanction of financial assistance if the scheme is found to be technically feasible and financially viable, subject to availability of funds. The implementation of the scheme rests with the State Electricity Board.

(e) The original scheme covering Khalikote-Ganjam Block, on completion, envisaged electrification of 96 villages.

(f) The scheme also envisaged energisation of 63 agricultural pumpsets and 49 small industries and also provision of electricity for 1,109 domestic commercial connections and 188 street lights.

Increase in Coal Production

10. SHRI R. L. BHATIA: Will the Minister of ENERGY be pleased to state:

(a) what steps have been taken to increase the coal output in the country;

(b) what plans have been formulated for maintaining a high level of stocks at the pitheads for a long time; and

(c) what steps have been or propose to be taken to remove the transport bottlenecks and cut down costs at various levels?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Number of steps have been taken to improve the output of coal in the country which include interalia.

(i) Supply of power to the coal-mines has been accorded a higher priority and the distribution system in the coalfields is being streamlined to improve its reliability. A decision has been taken to instal Gas Turbines in mining areas suffering from a chronic power shortage and proposal to instal captive thermal stations of small capacity in the coal fields is presently under consideration. Apart from this generation of power from the existing captive diesel sets is being maximised and commissioning of the sets under installation is being expedited.

(ii) The acquisition of land for mining purposes is being expedited in consultation with and the assistance of concerned State Governments and in particular in Bihar and Bengal.

(iii) Maintaining a close liaison with the State Government concerned to improve the law and order and industrial relation situation in the coalfields areas.

(iv) Collaboration from foreign countries is obtained to improve the